

Notice

Advocates are requested to supply copies of paper books and interim/final orders passed by this Hon'ble Court along with fresh status of GCR No. 7/1997 M/s Oswal Steel V/s Comm. of Central Excise, New Delhi, GCR 2/2002, GTC 02/1989, GTC 7/1988 Comm. of Gift Tax Tr. V/s J.K. Jain", WTA 7/1998 Comm. of Wealth Tax, Patiala V/s Amrinder Singh", WTA 10/2002 the Comm. of Wealth Tax, Patiala V/s Maharaja Amrinder Singh", WTA 26/2002 C.W.T. Patiala V/s Maharaja Amrinder Singh Karta of HUF" SAO 76/2000 and SAO 48/2003 Karamjit Singh & Anr. V/s Sohan Singh & ors." to Reconstruction Cell with in a period of 15 days.

Reeta Sand

Assistant Registrar
(Civil Revision Branch)

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